

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 34 of 2020

IN THE MATTER OF:

Anjana Sanghi & Ors.

....Appellants

Vs.

Gireesh Kumar Sanghi & Ors.

....Respondents

Present:

For Appellants: Mr. Arun Kathpalia, Sr. Advocate with Mr. Anirudh Wadhwa, Mr. Lakshya Kampani and Mr. Abhishek Iyer, Advocates

**For Respondents: Mr. Aditya Gambhir and Mr. Rajbhushan Shinde, Advocates for R-10.
Ms. Aayushi S. Khazanichi, Advocate for R-11.**

ORDER
(Virtual Mode)

07.01.2021: For filing of 'Notes of Submissions' of Respondent No. 10, at request of Learned Counsel Mr. Aditya Gambhir appearing for Respondent No. 10, the matter is adjourned to **28th January, 2021**. It is made clear that the 'Notes of Submissions' of Respondent No. 10 shall be filed by the Learned Counsel for Respondent No. 10 before the Office of the Registry within one week from today and copy of the same shall be supplied to the Learned Counsel for the Appellants as well as Learned Counsel appearing for the other Respondents one week well in advance before the next date of hearing. The Office of the Registry is permitted to receive the 'Notes of Submissions' to be filed by the Learned Counsel for Respondent No. 10.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn